

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00058/2019
IN
ORIGINAL APPLICATION NO.170/00591/2018

DATED THIS THE 17TH DAY OF DECEMBER, 2019

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**
HON'BLE SHRI C.V. SANKAR ...**MEMBER(A)**

Srikanth L.N
Age: 38 years,
S/o Narasimhaiah
Working as Office Assistant,
O/o Superintendent of Post Offices,
Raichur – 584 102,
Residing at: 1-4-155/134,
Dr. Sangameshwaranagar,
Jyothi colony, Near I.B,
Raichur – 584 102
.....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1.Sri Anand Narayan Nanda,
Secretary,
Department of Post,
Dak Bhavan,
New Delhi – 110 001.

2.Smt. Veena Srinivas
Post Master General,
N.K. Region,
Dharwad – 580 001

3.Dr. Charles Lobo,
Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001

4.Sri H.C. Galagkar,
Superintendent of Post Offices,
Raichur Postal Division,
Raichur- 584 102
....Respondents

(By Shri M. Vasudeva Rao, Counsel for the Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. Learned counsel for the respondents submits that Writ Petition No.205793/2019 has been filed in the High Court of Karnataka against our order dated 29.01.2019 in OA.No.591/2018. Therefore, the Contempt Petition is dismissed. Notice discharged, but with liberty. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

vmr

